



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,17th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 19 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/72/2017 FIXED, WITH WA/345/2014 (D/O)	M/S MOUSUMI ENTERPRISE Versus THE FOOD CORPORATION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.S K SINHA MR.F U BORBHUIYA	MR.U RAJBANSHI MR.P K ROY SC, F C I SC, TRANSPORT
2	WITH WA/344/2014	M/S S.D ENTERPRISE Versus THE UNION OF INDIA and 6 ORS	MR.N DUTTA MRSB BHUYAN MR.A K BHUYAN MR.M DAS MS.P PATHAK	SC, F C I SC, TRANSPORT
3	WITH WA/345/2017	M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA and 6 ORS	MR.S S DEY MR.M DAS	GA, ASSAM SC, F C I ASSTT.S.G.I.
4	WITH WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
	WITH I.A.(Civil)/4345/2017 in WA/365/2017	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA and 9 ORS	MR.S S DEY MR.M DAS	MR.P K ROY MR.S K CHAKRABORTY ASSTT.S.G.I. SC, F C I
5	WA/9/2018 FIXED	THE STAFF SELECTION COMMISSION Versus MD GAJJUR RAHMAN	MR. S C KEYAL	MR. H BEZBARUA
6	WA/50/2019 FIXED	SRI KHARGESWAR NARZARY AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B K BHATTACHARJEE MR D C NATH MISS A CHETIA MR. P. SINGHA	MR B D DAS (r-3) GA, ASSAM SC, APDCL

7	WA/341/2019 FIXED	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
8	WA/144/2022 FIXED, CAVT./56/2022 WITH I.A.(Civil)/3802/2022 in WA/144/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS. PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM MR. A SARMA MR. K KALITA	GA, ASSAM MR D K DAS MR. K SINGHA MS. P BHUYAN FOR CAVEATOR GA, ASSAM MR. K SINGHA
9	WA/186/2022 FIXED	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MR. T DAS (r-817-821) MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) MR. S BISWAKARMA MR. M ALOM (r-793-816)
10	WITH WA/215/2022	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU. MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH
11	WITH WA/222/2022 WITH I.A.(Civil)/2926/2022 in WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS. NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. MR. K N CHOUDHURY
12	WITH WA/282/2022	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA SC, RMSA GA, ASSAM
13	WITH WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	SC, EDU
14	WITH WA/284/2022	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, SEC. EDU.
15	WA/234/2023 FIXED	ANIL KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR U S BORGOHAIN MR. M KALITA MR. J HATIMURIA MS DIPSY RAJA	GA, ASSAM SC, GMC SC. REVENUE
16	WITH WA/126/2023	KHIRESWARI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS. A	MR I CHAKMA	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
17	WITH WA/316/2023	THARO ASHANGBI SINGHA AND 13 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A

18	WITH WA/317/2023	BICHITRA KR. BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. M K DEURI MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
19	WA/274/2023 FIXED WITH I.A.(Civil)/2048/2023 in WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA	GA, MIZORAM	
- FOR ORDERS -				
20	I.A.(Civil)/1899/2023 FIXED in WA/257/2022 WITH WA/257/2022 CAVT. NO. 05502/022,	THE STATE OF ASSAM AND 2 ORS Versus MANOJ KUMAR CHOUDHURY AND 17 ORS. MANOJ KUMAR CHOUDHURY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MS. M D BORAH MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	MR. K N CHOUDHURY SC, APSC SC, APSC MR. D P BORAH (r-7) MR. A BHATTACHARJEE (r-7) MR. P MAHANTA (r-13) MS. P SAHARIA (r-13) MR. R B GOHAIN D J CHAKMA (r-7) SC, TRANSPORT FOR CAVEATOR
	WITH I.A.(Civil)/894/2023 in WA/257/2022	MANOJ KUMAR CHOUDHURY, Versus HIMANGSHU KUMAR DAS AND 19 ORS	MR. K N CHOUDHURY	GA, ASSAM SC, TRANSPORT SC, TRANSPORT
21	WITH WA/149/2023	SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 13 ORS. - A	MR. P MAHANTA MS. P SAHARIA	MR. M NATH (r-8) SC, APSC MR. D P BORAH (r-8) MR. P MAHANTA (r-1) MR. R B GOHAIN (r-1) MS P BORA (r-1) MS C DAS (r-1) F. K. AHMED MR U GHOSH (r-8) SC, TRANSPORT
- FOR FRESH ADMISSION WITH STAY/BAIL -				
22	WA/287/2023 FIXED	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI A	GA, ASSAM	
23	WA/296/2023 CAVT. NO.08252/023, FIXED, CAVT./825/2023 WITH I.A.(Civil)/2258/2023 in WA/296/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL SC, PWD FOR CAVEATOR MR. B D KONWAR SR. ADV. MR H AGARWAL FOR CAVEATOR
24	WA/302/2023 FIXED WITH I.A.(Civil)/2261/2023 in WA/302/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS. PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA MR H DAS MR. N K SHARMA	SC, PWD SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				

25	PIL/19/2022 FIXED	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
26	WP(C)/4027/2023 FIXED	IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, N M C SC, HEALTH AND F W
- FINAL DISPOSAL AT ADMISSION STAGE -				
27	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
28	WA/55/2023 FIXED	THE DIRECTOR NATIONAL INSTITUTE OF TECHNOLOGY AND ANR. Versus ARUP BHATTACHARJEE	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	DR G J SHARMA MR S NATH
HEARING				
29	CrI.A./191/2019 5 Y 2 M 8 D :WITH LCR 4 FILES, P.B. 2 NOS.	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
6)	MR. S SINHA	02-08-2023	To	17-08-2023
7)	MR A GOENKA	07-08-2023	To	17-08-2023
8)	MR R GOENKA	07-08-2023	To	17-08-2023
9)	MR. P MAHANTA	08-08-2023	To	31-08-2023
10)	K U AHMED	11-08-2023	To	17-08-2023
11)	MR. R P SINGH	10-08-2023	To	01-09-2023
12)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
13)	MR. B K SARMA	13-08-2023	To	25-08-2023
14)	MRS. B GOGOI	17-08-2023	To	18-08-2023
15)	MR. M SARANIA	16-08-2023	To	17-08-2023
16)	MS. A VERMA	14-08-2023	To	19-08-2023
17)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
18)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023
19)	MR R SENSUA	16-08-2023	To	17-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2393/2012 FIXED, WITH WP(C)/211/2013 (D/O), WITH WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA SC, EDU SC, FINANCE
2	WP(C)/3355/2017 FIXED	ARUNA KONCH Versus THE STATE OF ASSAM and 5 ORS.	MR.P PATHAK MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
3	WITH WP(C)/1609/2019	SASHIMAI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC, EDU
4	WP(C)/8268/2018 FIXED	HEMANTA GOGOI AND 42 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, AGRICULTURE SC, FINANCE
5	WP(C)/4418/2019 FIXED	CHAKRA SINGH MILLI Versus STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR S HUSSAIN	GA, ASSAM
6	WP(C)/4521/2019 FIXED	BIBHUTI CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
7	WITH WP(C)/4502/2019	MRS. ALEE SARMA Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)

8	WITH WP(C)/4504/2019	MAHANANDA BORAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
9	WITH WP(C)/4507/2019	RAMESH DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
10	WITH WP(C)/4508/2019	UTPAL JYOTI MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
11	WITH WP(C)/4509/2019	BHUPEN KUMAR SARMA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
12	WITH WP(C)/4511/2019	PARESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
13	WITH WP(C)/4517/2019	DIPENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
14	WITH WP(C)/4519/2019	MANI SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

15	WITH WP(C)/4579/2019	KRISHNA KANTA SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
16	WITH WP(C)/4583/2019	DR. NARAYAN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
17	WITH WP(C)/5061/2019	HITENDRA NATH DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR SC, U G C SC, FINANCE DEPTT.
18	WP(C)/7913/2019 FIXED	JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N H MAZARBHUIYAN MR. S K DAS MR. N ISLAM MR. B PATHAK MR. T K DEY MR R KARIM MR. R THADANI MR B HAZARIKA MR D BARMAN MR V KUMAR	SC, SECONDARY EDUCATION GA, ASSAM
19	WP(C)/4997/2020 FIXED	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS N NATH MR. M DUTTA	MR. B. GOGOI, SC, FINANCE AND TAXATION SC, WATER RESOURCE
	WITH I.A.(Civil)/2374/2023 in WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV	SC, FINANCE SC, WATER RESOURCE
20	WP(C)/6660/2021 FIXED	USHA CHAKRAVORTY Versus THE CHIEF GENERAL MANAGER AND 2 ORS.	MS S SHARMA	MR S S SHARMA MR. B J MUKHERJEE (R- 1,2,3) MR. H BURAGOHAIN (R- 1,2,3)
21	WP(C)/261/2022 FIXED	PROF (DR) DEVASHISH KAR Versus THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, AG MR. D UPAMANYA
22	WP(C)/650/2022 FIXED	SYED NUR MOHAMMAD Versus THE UNION OF INDIA AND 4 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA MS L HMAR R K HAJONG	MR A KALITA (R-2 TO 5) MR. M MAHANTA (R-2 TO 5) MR. B DEKA (R-1) ASSTT.S.G.I.
23	WP(C)/2090/2022 FIXED	GANESH SARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, SEC. EDU. SC, AG
24	WP(C)/3091/2022 FIXED	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH SC, FINANCE

25	WP(C)/3469/2022 B/O	DIBYA LATA HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE
26	WP(C)/6721/2022 B/O	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, FINANCE SC, EDU
27	WP(C)/712/2023 CAVT. NO.01092/023, FIXED, WITH CAVT. NO. 109/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY MR. I CHOUDHURY (r-8) MR. A CHAKRABARTY (R-8) MR. S BISWAKARMA (r-8) MS G DAS (r-8) MR T DAS (r-8) R. CHAUHAN (r-8) SC, EDU FOR CAVEATOR SC, G U
WITH I.A.(Civil)/330/2023 in WP(C)/712/2023				
28	WP(C)/1301/2023 FIXED	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS RABIJUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR H K DAS MR N K SARMA MR. A M S MAZUMDER GK GOGOI	MR. K N CHOUDHURY SC, G U FOR CAVEATOR SC, P AND R.D. SC, FINANCE
29	WP(C)/2294/2023 FIXED	SMTI KABITA HALOI Versus THE ASSAM HUMAN RIGHT COMMISSION AND 4 ORS	MR. A GOGOI	SC, AG (A AND E) GA, ASSAM MR. A HASAN DY.S.G.I. SC, FINANCE
30	WP(C)/3343/2023 FIXED	MINA DEVI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	SC, GMC
31	WP(C)/3905/2023 FIXED	SMTI. MINATI BORA KAKOTI Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
BAIL HEARING				
32	AB/2713/2023 FIXED	ISHTIAQUE HUSSAIN MAZUMDER @ TERA MIA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
ORDERS				
33	WP(C)/2205/2020 FIXED	KANIKA BHARALI MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
34	WP(C)/6336/2022 B/O	IQBAL BAHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, ELEM. EDU SC, FINANCE
35	WP(C)/7441/2022 B/O	BHUBANESWAR RABHA AND 16 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, AG MR P NAYAK SC, IRRIGATION SC, FINANCE DEPTT.
HEARING				
36	WP(C)/6352/2013	VIJAY KUMAR KEKDAS LAWHATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRSSHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC

37	WP(C)/4181/2014 FIXED	VISHWANATH PATHAK Versus FOOD CORPORATION OF INDIA and 5 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.P K ROY MR.S K CHAKRABORTY SC, F C I MS.A CHAKRABORTY MS.K G SARMAH
38	WP(C)/713/2018	ANARSI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. S ALAM	MR. K K PARASAR,CGC. R 1 to 4 ASSTT.S.G.I.
39	WP(C)/783/2020	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	ASSTT.S.G.I. SC, FINANCE SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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13)	MR. B K SARMA	13-08-2023	To	25-08-2023
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18)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023
19)	MR R SENSUA	16-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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[For Thursday,17th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./204/2022 <u>1 Y 2 M 13 D</u> :FIXED	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
	WITH I.A.(Crl.)/646/2023 in Crl.A./204/2022	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
HEARING				
2	Crl.A./200/2013 WITH CR 4 FILES(PHOTOCOPY), P.B.-3	BIMAL KRISHNA NATH Versus STATE OF ASSAM and ANR.	MS. S DAS MS. K MALAKAR MR. A BHATTACHARYA MS S PARWEEN MR. N BARMAN MS. M DAS MS. J BARMAN	MR. P SHARMAH(R-2) MR. R S MISHRA (R-2) MS. S NAZNEEN (R-2) MR. K M HASSAN (R-2) MR M AHMED(R-2) PP, ASSAM
3	Crl.A./10/2016 WITH LCR 6 FILES, P.B.-2	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R-8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR	PP, ASSAM
4	Crl.A./126/2016 WITH LCR 8 FILES, P.B.-2	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGOHAIN MR.N J GOGOI MR.M BORGOHAIN	PP, ASSAM

5	Crl.A./1/2017 WITH LCR 5 FILES, P.B.-2	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGOHAIN MR.G GORLOSA MR.M BORGOHAIN	PP, ASSAM
6	Crl.A./91/2017 WITH LCR 4 FILES, P.B.-2	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR. A CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR. D BORA MR. D BORA MR. N MAHAJAN MR N K PHUKAN	PP, ASSAM
7	WITH Crl.A./187/2017	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.H NATH MR. A CHOUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR. D BORA	PP, ASSAM
8	CRL.A(J)/66/2018 <u>7 Y 6 M 29 D</u> :WITH LCR 3 FILES, P.B.-2	ABHIJIT PAUL Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/105/2019 <u>7 Y 7 M 20 D</u> :WITH LCR 5 FILES, P.B.-2	LAKHAN GOYAWALI Versus THE STATE OF ASSAM	MR. NILANJAN DEKA, AMICUS CURIAE	PP, ASSAM
10	Crl.A./28/2021 WITH LCR 5 FILES, P.B.-2, FIXED	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3913/2023 FIXED	RABI SARKAR @ RABINDRA NATH SARKAR Versus THE UNION OF INDIA AND 5 ORS	MS M D MEDHI MS J KALITA MR S J BARUAH MS R BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/4079/2023 FIXED, WITH LCR	MUSTT ASMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/4276/2023 FIXED	SUFIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/4462/2023 FIXED	LILA BISWAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
5	WP(C)/2682/2017 B/O, WITH LCR	MD. ABDUL SATTAR Versus THE UNION OF INDIA and 3 ORS	MR.A H ALAMGIR	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/2869/2017 FIXED, WITH LCR	MUSSTT. JAMIRUN NESSA @ JAMIRAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MR H R A CHOUDHURY, SR.ADV. MR. S C PANDIT H AHMED MR. S SARKAR MR. A MATIN	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/4553/2017 B/O, WITH LCR	FAZILA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MS.C KALITA MR.M ALI	GA, ASSAM ASSTT.S.G.I.

8	WP(C)/936/2018 B/O, WITH LCR	JHARIFUL BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MR. T AHMED MR. R RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
9	WP(C)/2022/2018 B/O, WITH LCR	MANOWARA BEGUM @ MANOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MRS. K DEVI MR K DAS R P BARUAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/5597/2019 B/O, WITH LCR	KAMAL ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/6713/2019 FIXED, WITH LCR	SHEIKJAN NESSA @ SHEIKJAN BIBI @ SUKJAN BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR D C NATH MS. C. KALITA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/9197/2019 FIXED, WITH LCR	JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/7869/2022 FIXED, WITH LCR	SOMESH ALI @ MD. SOMEJ ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
14	WA/47/2020 CAVT. NO.1322/2019 FIXED, CAVT./1007/2019, CAVT./995/2019, CAVT./1322/2019 (D/O) WITH I.A.(Civil)/786/2020 in WA/47/2020 WITH	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR MR. N J GOGOI FOR CAVEATOR
15	WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
16	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
<u>HEARING</u>				
17	WP(C)/4690/2016 WITH LCR	GAURA KISHOR SINGHA @ GOURA KISHOR SINGHA Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM MR. T C CHUTIA ASSTT.S.G.I.

18	WP(C)/5229/2016 WITH LCR	LALBHANU @ LAL BHANU BEGUM Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MISS S PERBEEN	GA, ASSAM R2,3, and 4 ASSTT.S.G.I.(R1)
19	WP(C)/6724/2016 WITH LCR	SAHAR ALI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.M ALI MR.M R Z CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/6813/2016 WITH LCR	HAJARAT ALI @ HAZRAT ALI Versus THE UNION OF INDIA and 5 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/1590/2018 FIXED, WITH LCR	KITABJAN BEGUM @ KITABJAN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/8185/2018 B/O, WITH LCR	JHARNA MAHANTA Versus THE UNION OF INDIA AND 6 ORS.	MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	W.P.(CrI.)/4/2019 FIXED	TUPE SUBHASH Versus THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
24	WP(C)/6424/2019 WITH LCR	ANJUMA BIBI @ AZUMA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	Review.Pet./119/2020 FIXED, WITH WP(C)/2858/2017 (D/O), REVIEW PET./119/2018 (D/O)	ON THE DEATH OF REVIEW PETITIONER LATE RAM KUMAR ROY ,HIS SONS AND DAUGHTER AS LEGAL HEIRS. . Versus THE UNION OF INDIA AND 4 ORS.	MR. P ROY MR. I ALAM MR. T SK	GA, ASSAM MS. A VERMA MR. R DEV MR. K K PARASAR ASSTT.S.G.I. SC, F.T
26	Review.Pet./116/2021 FIXED, WITH WP(C)/4274/2017 (D/O), LCR 1 FILE	ROKIA KHATUN @ ROKIYA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2855/2023	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
2 Bail Appln./2860/2023	SHIVAM DEKA PHUKAN ROY AND 3 ORS. Versus THE STATE OF ASSAM	MR B SINHA MR. M J GOGOI	PP, ASSAM
3 Bail Appln./2862/2023	BORNIO TISSO AND ANR Versus THE STATE OF ASSAM	MR. R C DAS	PP, ASSAM
4 Bail Appln./2863/2023	SOPIYAL HOQUE Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
5 Bail Appln./2865/2023	AMINUL ISLAM @ AMINUL HAQUE Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
6 Bail Appln./2869/2023	IMRAN HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
7 Bail Appln./2870/2023	JAGANNATH DAS @ BAPAN Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
8 Bail Appln./2871/2023	ASHAN ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
9 Bail Appln./2873/2023	ALOK KR. SINGH Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
10 Bail Appln./2493/2023 FIXED	SHANKHANG BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
11 Bail Appln./2604/2023 FIXED	DIPAK KALITA Versus THE STATE OF ASSAM	MR. S DAS MD A S AHMED	PP, ASSAM

12	Bail Appln./2616/2023 FIXED.	DEEPAK @ DIPAK TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM
13	Bail Appln./2671/2023 FIXED	DWIPEN CH RAY Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
14	Bail Appln./2694/2023 FIXED	MOTLEB ALI @ ABDUL MOTLEB ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
BAIL HEARING				
15	AB/978/2023 FIXED	AFSAR ALI @ AFSER ALI @ AAFACHAR ALI AND 14 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MS. R R BORAH	PP, ASSAM
16	AB/1043/2023 FIXED	HAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
17	AB/1048/2023 FIXED	SAMIR ALI AND 8 ORS Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MD G HUSSAIN	
18	AB/1166/2023 FIXED	ROHAN BHUMIJ @ ROHON BHUMIJ Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
19	AB/1216/2023 FIXED	SALAM ALI @ ABDUL SALAM AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
20	AB/1345/2023 FIXED	MADHABKRISHNA GOSWAMI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR R SENSUA (R- INFORMANT) PP, ASSAM
21	AB/1383/2023 FIXED	SAHAJAHAN ALI AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
22	AB/1507/2023 WITH CASE RECORD AND CASE DIARY, FIXED	JONAB ALI @ JANAB ALI AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
23	AB/1540/2023 FIXED	PRANJIT DAIMARI @ JETLEE Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
24	AB/1662/2023 FIXED	DEEP DUTTA CHOUDHURY AND ANR 4 ORS. Versus THE STATE OF ASSAM	MR. R SARMA	MR G K DEKA (FOR INFORMANT) MR C GOGOI (FOR INFORMANT) MR. A M BARUAH (FOR INFORMANT) S RABHA (FOR INFORMANT) PP, ASSAM
25	AB/1697/2023 FIXED	DIMBESWAR MAHATI @ BABAY MAHATI Versus THE STATE OF ASSAM	MD. A SAHAD MR. M H ALI	PP, ASSAM
26	AB/1727/2023 FIXED	ATARUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. RASHIDUL ISLAM MR J I MONDAL	MR. M ALI MR J. ISLAM PP, ASSAM
27	AB/1757/2023 FIXED	JOHIRUL PRAMANIK @ JAHIRUL PARAMANIK Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB	PP, ASSAM
28	AB/1981/2023 AB 1887/2023(D/O), FIXED	RUPCHAN ALI AND 10 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
29	AB/2028/2023 FIXED	ROHIJ ALI SK @ ROHIJ UDDIN SK Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK	PP, ASSAM

30	AB/2041/2023 FIXED	MD RUBUL ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
31	AB/2046/2023 FIXED	NESIM AHMED Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM MR. D N AMIN	PP, ASSAM
32	AB/2052/2023 FIXED	SAHA ALI AND ANR Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
33	AB/2109/2023 FIXED	GULBAHAR ISLAM @ GUL BAHAR Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K H SAIKIA	PP, ASSAM
34	AB/2111/2023 FIXED	PRANPRATIM GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A SARMAH MS. N KALITA MS. S DAS	PP, ASSAM
35	AB/2345/2023 FIXED	MUGUR ALI @ MUGOR ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	AB/2384/2023 FIXED	SAMIR UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MR. P S BISWAS MS. R DEVI	PP, ASSAM
37	AB/2409/2023 FIXED	NOOR MOHAMMAD AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD IMRAN	PP, ASSAM
38	AB/2414/2023 FIXED	SRI PRABIR KUMAR CHAKRABORTY Versus THE STATE OF ASSAM,	MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
39	AB/2415/2023 FIXED	SRI PROMODENDRA NARAYAN RAY Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS	
40	AB/2420/2023 FIXED	BIRENDRA KUMAR DEKA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
41	AB/2421/2023 FIXED	MANINDRA CHANDRA RABHA, Versus THE STATE OF ASSAM,	MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
42	AB/2429/2023 FIXED	SRI AYUB ALI MAZUMDAR Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
43	AB/2431/2023 FIXED	MAHENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
44	AB/2433/2023 FIXED	SRI PRONAB KUMAR KUNDU Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
45	AB/2434/2023 FIXED	SRI SHANKAR KUMAR GHOSH Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
46	AB/2455/2023 FIXED	ABDUS SOBUR AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	Ms. R. R. BORAH MR. A A R KARIM PP, ASSAM
47	AB/2461/2023 FIXED	MD. ASHADUL ALI @ ASADUL ISLAM Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
48	AB/2465/2023 FIXED	MAYURLAKHI KACHARI AND 2 ORS Versus THE STATE OF ASSAM	MS. S BHAGAWATI	PP, ASSAM
49	AB/2494/2023 FIXED	ABUL KALAM @ ABU KALAM AND ANR Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM

50	AB/2496/2023 FIXED	ASAN ALI AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
51	AB/2505/2023 FIXED	TAPAN KR BHOWMICK AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
52	AB/2524/2023 FIXED	BIDHU BHUSAN NATH Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER MR REZABUL HOQUE	PP, ASSAM
53	AB/2544/2023 FIXED	MAIZAN AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	MS. R CHOUDHURY (FOR INFORMANT) MR N RAHMAN (FOR INFORMANT) PP, ASSAM
54	AB/2551/2023 FIXED	NEAMUL HUSSAIN @ NEYAMUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
55	AB/2575/2023 FIXED	AKHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	MR. M ALI MR J. ISLAM PP, ASSAM
56	AB/2587/2023 FIXED	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
57	AB/2616/2023 FIXED	KAMAL HUSSAIN LASKAR AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
58	AB/2618/2023 FIXED	KRISHNA GOPAL GOSWAMI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
59	AB/2622/2023 FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
60	AB/2627/2023 FIXED	RASHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR A HAQUE MS A BEGUM	PP, ASSAM
61	AB/2628/2023 FIXED	ANGSHUMAN SARMA Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
62	AB/2642/2023 FIXED	KAMALESWAR BORDOLOI Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
63	AB/2647/2023 FIXED	ALI AKBOR Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
64	AB/2649/2023 FIXED	GUNJAN GUPTA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. M DAS MS. P NEOG PP, ASSAM
65	AB/2650/2023 FIXED	AZIZUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
66	AB/2670/2023 WITH OFFICE NOTE, FIXED	MD. BABU ALI @ RIYAJUL HOQUE @ IYAJUL HOQUE Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
67	AB/2672/2023 FIXED	AMINUL ISLAM @ BOTOL AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	
68	AB/2673/2023 FIXED	ATABUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
69	AB/2678/2023 FIXED	GHANA KANTA PHUKAN Versus THE STATE OF ASSAM	DR P C MAZUMDAR MS. S PHUKAN MR T MAZUMDAR	PP, ASSAM

70	AB/2705/2023 FIXED	BRIZ KHAN AND ANR Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
WITH				
71	Bail Appln./2623/2023	AJIJUL KHAN Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	PP, ASSAM
72	AB/2712/2023 FIXED	KARTIK HAZARIKA Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR. B BHATTACHARYYA	PP, ASSAM
73	AB/2727/2023 FIXED	RAJBALLAV BARUAH @ RAJPALLAB BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
74	AB/2762/2023 FIXED	MD. JILLUL HOQUE AND 7 ORS Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
75	AB/2763/2023 FIXED	MOFIDUL ISLAM @ MOFIDUR ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS. J TAMULI	MR. M ALI MR J. ISLAM PP, ASSAM
76	AB/2780/2023 FIXED	PANKAJ KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
77	AB/2797/2023 FIXED	RAJU BORAH Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
HEARING				
78	Crl.A./173/2012 WITH LCR 6 FILES, FIXED	ROSHAN ALI and 4 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
WITH				
79	Crl.A./181/2012	ABDUL MANNAF Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.F U BORBHUYA MS.S K NARGIS	PP, ASSAM
80	Crl.A./282/2012 WITH LCR 6 FILES, FIXED	THE UNION OF INDIA, Versus MD.ISMAIL,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED SC, NF RLY MS.S D CHOUDHURY	MR. A M BORA MR. S R BORUAH MS. C CHOUDHURY MR. S K AGARWAL
81	Crl.Pet./1187/2022 WITH LCR 1 FILE, FIXED	RABIUL AWAL AND ANR. Versus ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED MD I H LASKAR

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
6)	MR. S SINHA	02-08-2023	To	17-08-2023
7)	MR A GOENKA	07-08-2023	To	17-08-2023
8)	MR R GOENKA	07-08-2023	To	17-08-2023
9)	MR. P MAHANTA	08-08-2023	To	31-08-2023
10)	K U AHMED	11-08-2023	To	17-08-2023
11)	MR. R P SINGH	10-08-2023	To	01-09-2023
12)	MR. V K CHOPRA	11-08-2023	To	17-08-2023

13)	MR. B K SARMA	13-08-2023	To	25-08-2023
14)	MRS. B GOGOI	17-08-2023	To	18-08-2023
15)	MR. M SARANIA	16-08-2023	To	17-08-2023
16)	MS. A VERMA	14-08-2023	To	19-08-2023
17)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
18)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023
19)	MR R SENSUA	16-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,17th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2856/2023	MUNON SAUTAL Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
2 Bail Appln./2857/2023	KHURSHID ALOM @ KHURSHID ALOM BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
3 Bail Appln./2859/2023	MIJANUR ISLAM Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MR. N ALI MR U ROY	PP, ASSAM
4 Bail Appln./2864/2023	ASROF ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
5 Bail Appln./2866/2023	MD. HAMIDUL @ MD HAMIDULLAH AND ANR Versus THE STATE OF ASSAM	MR A ALI MR. T DEURI	PP, ASSAM
6 Bail Appln./2868/2023	RATUL KHAN AND 2 ORS. Versus THE STATE OF ASSAM	MD B ISLAM MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR A ALAM	PP, ASSAM
<u>MOTION</u>			
7 Crl.Rev.P./316/2023	MD. WAZIDUR RAHMAN CHOUDHURY Versus RUPAK JYOTI MALAKAR	MR B MALAKAR MR. P K DEY	
WITH I.A.(Crl.)/710/2023 in Crl.Rev.P./316/2023	MD. WAZIDUR RAHMAN CHOUDHURY Versus RUPAK JYOTI MALAKAR	MR B MALAKAR	
8 Crl.Pet./845/2023	MD. GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM

9	Crl.Pet./847/2023	ABDUL AZIZ SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
10	Crl.Pet./848/2023	AKHLASUL AHMED Versus THE STATE OF ASSAM AND ANR	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
11	Crl.Pet./849/2023	MOSIM HAFEEZ SHEIKH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. N SHYAMAL MR A UPADHYAY	PP, ASSAM
12	Crl.Pet./850/2023	NURUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
13	Crl.Pet./851/2023	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
14	Crl.Pet./852/2023	TARASING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
15	AB/2845/2023	INAMUL HOQUE @ RIBUL Versus THE STATE OF ASSAM	MR. R P SARMAH MR. P N SHARMA	PP, ASSAM
16	AB/2848/2023	AYNAL HOQUE Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
17	AB/2852/2023	ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
18	AB/2853/2023	INSAN ALI Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
19	AB/2854/2023	MD. KARMUDDIN LASKAR @ KARIMUDDIN LASKAR Versus RASINDRA BISWAS AND ANR.	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
20	AB/2860/2023	BHASKAR BORAH @ BIMAN BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
<u>ADMISSION</u>				
21	W.P.(Crl.)/5/2019 B/O	BIJOY LAKHI GARG Versus AXIS BANK LTD. AND 4 ORS.	MR. A K SHARMA MS. S D SAIKIA MR A DUTTA MR. K P GOGOI	MR. S S ROY, GA. ASSAM (R-4 AND 5) Mukesh Sharma MS. N JOSHI (R-1, 2 AND 3) MR S ALI
22	W.P.(Crl.)/2/2023 FIXED	FARHAD ALI@FARHAD ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE	GA, ASSAM MR. D NATH, Sr. GA, ASSAM
23	Crl.Pet./393/2023 WITH LCR 1 FILE, B/O	SUMAN KUMAR DEY Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA	MR A SHARMA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./1777/2023 WITH OFFICE NOTE, CLR FILE, FIXED	BIRINCHI DEORI Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
25	Bail Appln./2187/2023 FIXED	AZIBUR @ AZIZ RAHMAN AND ANR Versus THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
26	Bail Appln./2302/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MORTUZ ALI @ MUKHTAR ALI Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
27	Bail Appln./2324/2023 FIXED	HASANUR RAHMAN Versus THE STATE OF ASSAM	MR M Z SHAH	PP, ASSAM

28	Bail Appln./2429/2023 FIXED	Z NAGAOH SUMI Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
29	Bail Appln./2431/2023 FIXED	MAFIZUR RAHMAN Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
30	Bail Appln./2447/2023 FIXED	ABHISHEK JHA Versus THE STATE OF ASSAM	MS P MISHRA	PP, ASSAM
31	Bail Appln./2452/2023 FIXED	BHIM BAHADUR SUNAR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
32	Bail Appln./2495/2023 FIXED	SAPIAR RAHMAN @ SAPIUR RAHMAN Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
33	Bail Appln./2505/2023 FIXED	ABDUL RAZZAK ALI @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. S R BARBHUIYA MR M HUSSAIN MR. A ALI MR. Y ALI	MR. N HAQUE PP, ASSAM
34	Bail Appln./2557/2023 FIXED	PRANAB SUTRADHAR Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
35	Bail Appln./2586/2023 FIXED	FIRUJ PEGU Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
36	Bail Appln./2606/2023 FIXED	HAZARAT BILLAL @ HAZRAT BILLAL Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
37	Bail Appln./2628/2023 FIXED	INDRAJIT MANDAL Versus THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
38	Bail Appln./2638/2023 FIXED	GULZAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
39	Bail Appln./2665/2023 FIXED	JIBESH KUMAR DEB SARMA Versus THE STATE OF ASSAM	MR S SARMA MR G GOSWAMI	PP, ASSAM
40	Bail Appln./2764/2023 FIXED	RAHIM JIMEY Versus THE STATE OF ASSAM	MR. A BORUA MR T GOGOI	PP, ASSAM
41	Bail Appln./2780/2023 FIXED	SULEKHA DEVI AND ANR Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
42	Bail Appln./2784/2023 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

BAIL HEARING

43	AB/469/2023 FIXED	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
44	AB/472/2023 FIXED	JINTU GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
45	AB/1371/2023 FIXED	RUPAM KALITA AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM

46	AB/1632/2023 FIXED	MD. MOSTAFA HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
47	AB/2135/2023 FIXED	TAKEN RAJBANGSHI Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. D LASKAR	PP, ASSAM
48	AB/2255/2023 WITH LCR, FIXED	SHARIF UDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
49	AB/2348/2023 FIXED	DERAJ UDDIN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
50	AB/2350/2023 FIXED	ABDUL SALAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. J GHOSH	PP, ASSAM
51	AB/2619/2023 FIXED	MASUM AHMED @ SHAHANAWAZ ALOM TALUKDAR Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
52	AB/2624/2023 FIXED	SIDDIK ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
53	AB/2791/2023 FIXED	MITHUN SUTRADHAR AND ANR. Versus THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA MR B KARDONG	PP, ASSAM
ORDERS				
54	CrI.Pet./62/2023 B/O	GAURAV KUMAR AND 2 ORS Versus PUSPA GOSWAMI	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	
55	I.A.(CrI.)/462/2023 WITH LCR 1 FILE, B/O in CrI.Rev.P./33/2022 WITH CrI.Rev.P./33/2022	SMTI. BANDANA DAS AND ANR. Versus RAMAI DAS RAMAI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S NATH MR. S S S RAHMAN MR D K BORDOLOI MISS A CHETIA MS. J BAISHYA MR. M R SODIAL MR S AHMED MS F BEGUM	MR D K BORDOLOI MR. S NATH MR. N G KUNDU MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) PP, ASSAM
HEARING				
56	CrI.A./47/2006 WITH OFFICE NOTE, LCR(1 BUNDLE), P.B.-1	JANARDAN BEZBARUAH Versus CBI	MR.D TALUKDAR MR.A B SIDDIQUE MR.S LAHKAR	MR.S C KEYAL SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
6)	MR. S SINHA	02-08-2023	To	17-08-2023
7)	MR A GOENKA	07-08-2023	To	17-08-2023
8)	MR R GOENKA	07-08-2023	To	17-08-2023
9)	MR. P MAHANTA	08-08-2023	To	31-08-2023

10)	K U AHMED	11-08-2023	To	17-08-2023
11)	MR. R P SINGH	10-08-2023	To	01-09-2023
12)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
13)	MR. B K SARMA	13-08-2023	To	25-08-2023
14)	MRS. B GOGOI	17-08-2023	To	18-08-2023
15)	MR. M SARANIA	16-08-2023	To	17-08-2023
16)	MS. A VERMA	14-08-2023	To	19-08-2023
17)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
18)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023
19)	MR R SENSUA	16-08-2023	To	17-08-2023



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2:00 PM to 4:30 PM

[For Thursday,17th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RSA/185/2010 (HEARING), WITH LCR, B/O	ON THE DEATH OF GOPENDRA CH. DAS HIS LEGAL HEIRS BACHAN CH. DAS and ORS Versus ANIL CH.DAS and ORS,	MR.B K PURKAYASTHA MR.B K JAIN MS.M NEOG	MR.S K GHOSH MR.S P CHOUDHURY
2 RFA/27/2013 (HEARING), WITH LCR, FIXED	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
ADMISSION			
3 WP(C)/4687/2022 FIXED	SURAT ALI SHEIKH Versus THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
ORDERS			
4 I.A.(Civil)/148/2018 FIXED in MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
WITH MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
WITH I.A.(Civil)/149/2018 in MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
5 Review.Pet./7/2023 in WP(C)/7215/2018(D/O), FIXED	THE STATE OF ASSAM AND ANR. Versus BOBBY DEKA AND 16 ORS.		MR. S KATAKI (R- 1, 3-6, 8- 11, 13-15, 17) MR B P BORAH (R-2,7,12 & 16) MS. R DUTTA (R- 1, 3-6, 8- 11, 13-15, 17)

6	WITH Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
7	WITH Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS Versus MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	MR. D NATH
8	CRP/121/2023 FIXED	RAJU SARKAR AND 13 ORS. Versus THE UNION OF INDIA AND 4 ORS	MD J AHMED R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	GA, ASSAM DY.S.G.I. SC, REVENUE
9	CRP(IO)/228/2023 CAVT. NO.07192/023, FIXED	POONAM MAHANTA SARMA Versus KALYAN SARMA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. P K ROYCHOUDHURY MR. M K DAS MR. U S BORA B. CHETRY
10	I.A.(Civil)/2021/2023 FIXED in CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus ON THE DEATH OF TAJ UDDIN HIS LEGAL HERIS	MR M J QUADIR MR S S ISLAM MS S AHMED	
	WITH CRP/346/2011	MD. TAZIR UDDIN and 4 ORS Versus MD. TAJ UDDIN and ORS	M J QUADIR	MR S DAS (r-1 to 3 to 6) MR.G SARMA MR K DEKA (r-1 to 2)
11	I.A.(Civil)/2373/2023 B/O in MFA/59/2023	M/S NUMALIGARH REFINERY LTD. Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS	MR. U K NAIR MS. A VERMA MR H K DAS MR N K SARMA	
	WITH MFA/59/2023	M/S NUMALIGARH REFINERY LTD. Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS	MR. U K NAIR MS. A VERMA MS. SUDAKSHINA K. MR H K DAS	
HEARING				
12	RSA/47/2010 WITH LCR, FIXED	MUSSTT. SAFIA KHATUN and 4 ORS, Versus MD. SAMSUL HAQUE and 95 ORS,	MR.A B CHOUDHURY MRD C CHAKRABORTY MR. M K SHARMA MR.WISE IMRAN	MR. A GONI (R-1 to 6) MRS M BARMAN (R-1 to 6) MR. A DAS (R-1 to 6)
13	RSA/151/2012 WITH LCR, FIXED	SAMAD ALI Versus HEIRS OF LATE AJGAR ALI MAINUDDIN SON and ORS,,	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN
14	RSA/112/2013 WITH LCR, FIXED	LAXMI RANI YADAV and 5 ORS. Versus BUDHRAJ YADAV and ANR.	MR.N DHAR MR.S CHAKRABORTY	MR.B R DEYR-1 MR.S DEY(R-1)
15	MFA/24/2016 WITH LCR, FIXED	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./667/2016 in MFA/24/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	

16	WITH MFA/35/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MSB DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
17	LA.App./14/2017 WITH LCR, FIXED	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA
18	WITH LA.App./15/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
19	WITH LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. P K BORAH MR. D NATH MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/922/2019 in LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. P K BORAH MR. S BARTHAKUR	SC, REVENUE
20	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
21	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
	WITH I.A.(Civil)/2769/2018 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus SRI PRABHAT CH. DAS AND 3 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MR. M D CHOUDHURY
22	WITH LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. P K BORAH MR. P K BORAH MS..N K DEVI MRN ANIX SINGH	GA, ASSAM MS. M D CHOWDHURY
23	WITH LA.App./22/2018	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. P K BORAH MR. P K BORAH	GA, ASSAM MRS M D CHOWDHURY
24	WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
25	WITH LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MS. N K DEVI MR. N ANIX SINGH	GA, ASSAM
	WITH I.A.(Civil)/4108/2018 in LA.App./53/2018	AIRPORT AUTHORITY OF INDIA Versus UPEN DAS and 4 ORS.	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY
26	WITH LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2)

	WITH I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. P K BORAH MR. S BORTHAKUR	SC, REVENUE
27	WITH LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R KALITA MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/4252/2018 in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE
28	WITH LA.App./15/2019	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI
29	WITH LA.App./2/2020	AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	
30	WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. P K BORAH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
31	WITH LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MR. T R GOGOI MR.S BORTHAKUR	MR A BHATTACHARYA MRS M D CHOWDHURY MS. N BORDOLOI MS. R K SAINI
32	WITH LA.App./2/2023	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
33	WITH LA.App./3/2023	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
34	WITH LA.App./4/2023	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. P BORAH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
35	WITH LA.App./5/2023	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
36	WITH LA.App./6/2023	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR. H NATH MR. P BORAH MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
37	WITH LA.App./7/2023	AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MRM R ADHIKARI MR. P K BORAH MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL
38	WITH LA.App./8/2023	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM

39	WITH LA.App./9/2023	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. P K BORAH	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM
40	WITH LA.App./10/2023	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. P K BORAH MR H K NATH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
41	WITH LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus SRI BHAGI RAM KAKATI and 2 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI
	WITH I.A.(Civil)/372/2020 in LA.App./13/2023	AIRPORT AUTHORITY OF INDIA Versus BHAGI RAM KAKATI AND 2 ORS	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS. M D CHOUDHURY
42	WITH LA.App./14/2023	AIRPORT AUTHORITY OF INDIA Versus AKAN CH. DAS and 3 ORS	MR.H NATH MR. P K BORAH	MS. R K SAINI
43	RSA/68/2017 WITH LCR, FIXED	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MR. M KHAN MS. R CHOUDHURY MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MR. M KHAN MS. R CHOUDHURY MR. J RAHMAN	MR. S K GOSWAMI
44	RSA/297/2017 WITH LCR, B/O	MD RIAZUDDIN AHMED Versus MD MAINUL HAQUE and 8 ORS	MR. R J BORDOLOI MR. R ALI	MR. U BHATTACHARJEE(R- 1&2) MS. S ROY R- 1and 2 MR. D C C PHUKAN(R- 1&2)
45	RSA/15/2018 WITH LCR, FIXED	JATINDRA BISWAS Versus SMTI SONALI SANGMA	MR H R A CHOUDHURY MR. R ALI MR. A ALAM MR. M ALAMGEER	MR. A ROSHID MR. A ROSHID MS. M R DEVI MS. M R DEVI MS. T BEGUM
46	MFA/18/2018 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus JAHANARA KHATUN and 3 ORS	MR. A SAIKIA MS P HAJURI MRS. A BORAH	MR A SARMA MR B J MUKHERJEE MR R DUTTA
	WITH I.A.(Civil)/708/2021 in MFA/18/2018	NATIONAL INSURANCE CO LTD. Versus JAHANARA KHATUN AND 3 ORS.	MR. R K BHATRA	MR. B J MUKHERJEE

47	CRP/43/2018 WITH LCR, FIXED	BHANU PAUL Versus KUSHAL DUTTA AND ANR	MR G N SAHEWALLA MR P DEKA MD ASLAM MS. B SARMA MS. S KATAKEY	MR. S P ROY (R1) MS. M DEORI (R1) MR A K RAI (R1) MS. N RAI (R1)
48	MACApp./674/2018 WITH LCR, FIXED	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI REGINA MAWI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4)
	WITH CO/6/2019 in MACApp./674/2018	SMT REGINA MAWI AND 3 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LTD	MR. S K JAIN MS. S TALUKDAR	
49	MFA/96/2019 WITH LCR, FIXED	BASIR UDDIN LASKAR Versus THE UNION OF INDIA AND ANR	G UDDIN MR M J QUADIR MR. K MIRA	MR. B SARMA SC, NF RLY
50	RFA/60/2020 WITH LCR, B/O	BHASKAR KR. BAISHYA Versus SMTI. USHA RANI BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR	MR. S SARMA (r-2) MR. J DEKA (r-1) MR. T K BHUYAN (r-3,4) MR. S K DEKA (r-2)
	WITH I.A.(Civil)/3131/2022 in RFA/60/2020	PRANAB JYOTI BAISHYA Versus BHASKAR KR. BAISHYA AND 3 ORS.	MR S SARMA MR. T K BHUYAN MR. S K DEKA	MR. T U LASKAR
51	RFA/14/2021 WITH LCR, FIXED	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS Versus MD. MUHIBUR RAHMAN	MR. D NATH MR B GOSWAMI ADDL. AG, ASSAM SR. ADDL A.G. ASSAM	MR. N D SARMA MR M AHMED MR. A BORPUZARI MR. P K SHARMA
52	MACApp./172/2021 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus MAKON HAZARIKA AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M DUTTA (R1) MR K M BORA (R1)
	WITH CO/17/2022 in MACApp./172/2021	MAKON HAZRIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M DUTTA MR K M BORA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/322/2022 in MACApp./172/2021	MAKON HAZARIKA AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED.		
53	CRP/134/2022 WITH LCR, B/O	DIPIKA NANDY AND 2 ORS Versus BABUL NANDI AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. A H ALAMGIR (R-1 TO 7)

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
6)	MR. S SINHA	02-08-2023	To	17-08-2023
7)	MR A GOENKA	07-08-2023	To	17-08-2023
8)	MR R GOENKA	07-08-2023	To	17-08-2023
9)	MR. P MAHANTA	08-08-2023	To	31-08-2023

10)	K U AHMED	11-08-2023	To	17-08-2023
11)	MR. R P SINGH	10-08-2023	To	01-09-2023
12)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
13)	MR. B K SARMA	13-08-2023	To	25-08-2023
14)	MRS. B GOGOI	17-08-2023	To	18-08-2023
15)	MR. M SARANIA	16-08-2023	To	17-08-2023
16)	MS. A VERMA	14-08-2023	To	19-08-2023
17)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
18)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023
19)	MR R SENSUA	16-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,17th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/266/2012	SMTI. PURNIMA DAS Versus THE UNION OF INDIA and ORS	MR. M BISWAS MR. M BASUMATARY	MR. A K SARKAR DR. B N GOGOI (SC, NF RLY)
WITH 2 WP(C)/6103/2012	M/S. M.K.DHIROOMAL ASSOCIATES JV Versus UNION OF INDIA and 6 ORS.	MR. M BISWAS MR. J ROY MR. S DUTTA MR. M BASUMATARY	MS. B DEVI MR. A K SARKAR MR. B K DAS (Addl.SC,Rly.) DR. B N GOGOI (SC, NF RLY) MS. M PHUKAN MS. R R BORAH MR. H P NEOG SC, BTC
3 WP(C)/2693/2012	BIREN SARMA and 5 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS (R-1 TO 7) SC, NF RLY
WITH 4 WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. Versus THE UNION OF INDIA and ORS	MRG P BHOWMIK MR T H HAZARIKA MR.S S ROY MR.R HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY
WITH 5 WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS SC, NF RLY
6 WP(C)/4904/2012	M/S DIMS HOSPITAL and ANR. Versus THE UNION OF INDIA and ORS	MR.A M BUZARBARUAH MS.M BARMAN MR. A DHAR MS.D GHOSH MR.M ISLAM MD F FARIDI	MR.P K ROY C.G.C. MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.C K S BARUAH MS.M DUTTA ASSTT.S.G.I.

7	WP(C)/598/2013	PRONAB ADHYAPAK Versus THE STATE OF ASSAM	MR.M K CHOUDHURY MRP BHARDWAJ	DR.B AHMED SC, CO-OP. JR. GA, ASSAM MR.R N DAS MRJ CHUTIA
ADMISSION				
8	WP(C)/6359/2016 FIXED	M/S. RIVER VALLEY TEA COMPANY PRIVATE LIMITED and ANR. Versus TEA BOARD OF INDIA and 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR. S C KEYAL MR. N J GOGOI (SC, TEA BOARD)
HEARING				
9	WP(C)/4839/2018 FIXED, WITH LCR 5 FILES	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. S CHAKRABARTY (R2- R4)

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
6)	MR. S SINHA	02-08-2023	To	17-08-2023
7)	MR A GOENKA	07-08-2023	To	17-08-2023
8)	MR R GOENKA	07-08-2023	To	17-08-2023
9)	MR. P MAHANTA	08-08-2023	To	31-08-2023
10)	K U AHMED	11-08-2023	To	17-08-2023
11)	MR. R P SINGH	10-08-2023	To	01-09-2023
12)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
13)	MR. B K SARMA	13-08-2023	To	25-08-2023
14)	MRS. B GOGOI	17-08-2023	To	18-08-2023
15)	MR. M SARANIA	16-08-2023	To	17-08-2023
16)	MS. A VERMA	14-08-2023	To	19-08-2023
17)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
18)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023
19)	MR R SENSUA	16-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 17th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2854/2023	ABDUL GONI @ MD. GONI Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<u>MOTION</u>			
2 WP(C)/4184/2023 FIXED	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, SEC. EDU. GA, ASSAM
<u>ADMISSION</u>			
3 WP(C)/2889/2015 B/O	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2) MR. A CHALIHA, SC, FINANCE DEPTT. (R-5)
4 WP(C)/9355/2019 FIXED	BHARAT BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR G Z AHMED MD A A HUSSAIN MR S RAHMAN	SC, ELEM. EDU
5 WP(C)/2348/2020 FIXED	SATYAJIT DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MR D MAHANTA (R-5) SC, G U
<u>WITH</u>			
6 WP(C)/6853/2021	UDIPTA TALUKDAR Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	SC, G U
7 WP(C)/3005/2020 FIXED	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. R SARMA	SC, SEC. EDU.
8 WP(C)/487/2021 FIXED	TARUN SAIKIA AND 75 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B D GOSWAMI MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU.
9 WP(C)/4686/2021 B/O	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM

10	WITH WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
11	WP(C)/5450/2021 FIXED	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6)
12	WP(C)/2621/2022 FIXED	GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU. MR. K BORUAH (R4) MR. M ALOM (R4)
13	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
14	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
15	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
16	WP(C)/5620/2022 FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) SC, SSA
17	WP(C)/5914/2022 FIXED	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r- 4,5)
18	WITH I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
18	WP(C)/7191/2022 FIXED	KHUDEJA KHATUN CHAUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	SC, ELEM. EDU SC, FINANCE
19	WP(C)/7330/2022 B/O	SABITRI PHUKAN BHARALI @ SABITRI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	SC, ELEM. EDU GA, ASSAM
20	WP(C)/7764/2022 B/O, WITH WP(C)/1738/2020 (D/O), WITH WP(C)/274/2020 (D/O)	TIKENDRAJIT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, SEC. EDU. SC, SEC. EDU.
21	WP(C)/687/2023 FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.

	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
22	WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.
23	WP(C)/1551/2023 FIXED	DR. MATIUR RAHMAN Versus GAUHATI UNIVERSITY AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	MS. B CHOWDHURY (R-4) SC, G U
24	WITH WP(C)/4111/2022	DR. MATIUR RAHMAN Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. P J PHUKAN, SC, GU, (RESP. No. 1 to 3) MR. A CHAMUAH, SC, UGC (RESP. No. 4) SC, G U
25	WP(C)/4255/2023 FIXED	SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS	MS. D BORGOHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) SC, EDU
<u>ORDERS</u>				
26	Cont.Cas(C)/141/2022 FIXED, WITH WP(C)/6030/2021 (D/O)	URMILA DEVI Versus SIDDHARTH SINGH AND 4 ORS	MR. S N KRISHNATRAYA MS. S A BEGUM	SC, HIGHER EDU MR. K GOGOI MR S DAS SC, HEALTH AND F W SC, FINANCE DEPTT.
27	Cont.Cas(C)/524/2022 FIXED	SMT. ARCHANA PHUKON Versus SMT. MAMOTA HOJAI	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	MR. D SAIKIA (r-1) MR. R MAZUMDAR (r-1) MR. U SARMA (r-1)
28	I.A.(Civil)/1642/2022 FIXED in WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	MR H DAS (R-2) SC, IITG
	WITH WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
29	I.A.(Civil)/3223/2022 FIXED in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
	WITH WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU

HEARING

30	WP(C)/4682/2012 PART-HEARD	MD. SAIFUR RAJA CHOUDHURY Versus THE FOOD CORPORATION OF INDIA and ORS.	MR. T U LASKAR MR. R P SARMAH MR. N DHAR MR. N DHAR MR M R ADHIKARI MR. A R TAHBILDAR MS. U BARUAH MR Z I CHOUDHURY MR. J M SULAIMAN MS. H TERANGPI	MR. P K ROY SC, F C I
31	WP(C)/4481/2009 (TOP OF THE LIST)	SMTI ARADHANA PHUKAN Versus THE STATE OF ASSAM AND ORS	MR.J M A CHOUDHURY	SC, EDU
32	WP(C)/3143/2012 (TOP OF THE LIST)	MANPATI DEKA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR	SC, EDU SC, FINANCE
33	WP(C)/5752/2013 (TOP OF THE LIST)	PADMA LUCHAN BARUAH and 2 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.B C DAS MR.S S DEY MR.S CHAUHAN(R-17) GA, ASSAM MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE SC, APSC MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.K R PATGIRI MR.I CHOUDHURY MRD MONDAL MR.U DUTTA MR.D DAS MR.D BORAH MR.A CHOUDHURY MR.R GOGOI MR.A K BARUAH MS.T JINI MR.M J DAS MR. N BARAH SC, EDU MR.R SINGHA MR.H K BORA MR.N BORAH

34	WITH WP(C)/4325/2012	HIRANYA KUMAR NATH and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MR.U K NAIR MRS.R DEVI MR.A CHETRY MR.A R TAHBILDAR MR.M P SARMA	MR.B C DAS MR.S S DEY MR.B D KONWAR MR.Z MUKIT MR.O P BHATI MR.A SATTAR MR.M NATH MR.D MOZUMDER MR.A BHATTACHARJEE SC, APSC MR.R DE(R-5) MR.I CHOWDHURY MR.M CHOUDHURY MR.S SAIKIA MR.D P BORAH MR.K R PATGIRI(R-5) MS.S KHANIKAR MR.A ROY MR.D SARMA(R-4) MR.U DUTTA MR. D MAZUMDAR MR.B GOGOI MR.A GOGOI MR.D BORAH MR.M CHOUDHURY MR.I F ALI MR.P CHETIA(R-4) SC, EDU MR.R P GUPTA MRSA VERMA MR.N KHATANIAR MR.J HUDA(R-4) MR.N BORAH
35	WITH WP(C)/5906/2013	NIRUPAN NATH and 4 ORS Versus THE STATE OF ASSAM AND 20 ORS	MRH I CHOUDHURYP-1 to 5 MR.D K SARMAH(P-1 to 5) MRA R BHUIYAN MR.N PATHAK(P-1 to 5)	MR.S S DEY MR.S CHAUHANR- 17 MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.A CHOWDHURY MR.K R PATGIRI MR.A R SHOME(R- 17) MR.I CHOUDHURY MRD MONDAL MR.D DAS MR.D BORAH MR.A K BARUAH MS.T JINI MR.J BHATI MR.R SINGHA MR.M J DAS SC, EDU MR.N BORAH MR.H K BORA
36	WITH WP(C)/7378/2013	DIPAN KANTI SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE SC, APSC MR.D P BORAH SC, EDU
37	WP(C)/6585/2013 FIXED	HASAN BAKT CHOUDHURY and 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORAH	SC, EDU

38	WP(C)/3401/2014 (TOP OF THE LIST)	BHAGABANTA BORO Versus GAUHATI UNIVERSITY and 3 ORS.	MR.D J PAYENG MR.D BORA MR.B D GOSWAMI MR.M P BORAH	SC, G U
39	WP(C)/4703/2014 FIXED	MERUNJYOTI BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	SC, SECONDARY EDUCATION MRS.A VERMA
40	WP(C)/5338/2014 FIXED	DR. MUKUTA GOSWAMI and 36 ORS Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.D TALUKDAR MR.A CHETRY MR.H K DAS	MR.B GOGOI SC, HIGHER EDUCATION SC, FINANCE DEPTT.
41	WP(C)/5425/2014 (TOP OF THE LIST)	DINESH CH. KALITA and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS.S SARMA MS.N M DEKA MS.P MAZUMDAR	MS.D SAIKIA SC, ELEMENTARY EDUCATION SC, FINANCE
42	WP(C)/2763/2015 FIXED	MD ABDUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA MR A K DAS J. AKTAR	MR.S K GHOSH(R-5) SC, ELEMENTARY EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>OLD PENDING CASES (MORE THAN 10 YEARS)</u>			
1 WP(C)/438/2011	SANTANU SARMA Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR A D CHOUDHURY MS. E SHITIRI MR.A JAHID MS.B BHARALI	DR. B AHMED SC, CO OP GA, ASSAM MR.B GOGOI MR. S R BARBHUIYA MR N HAQUE SC, FINANCE
2 WP(C)/2626/2011	EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR	C.G.C. MR H GUPTA MS.H TERANGPI ASSTT.S.G.I.
WITH I.A.(Civil)/1911/2017 in WP(C)/2626/2011	THE UNION OF INDIA Versus CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	C.G.C. ASSTT.S.G.I. MS.H TERANGPI	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR
3 WP(C)/4290/2011 WITH WP(C)/1233/2012(D/O)	BIRESWAR SEAL Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	GA, ASSAM MRS.V L SINGH
WITH 4 Cont.Cas(C)/220/2011	BIRESWAR SEAL Versus ABDUL RAHIM SHEIKH and ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE	MR.A K THAKUR MR B N GOGOI
WITH 5 WP(C)/3455/2012	HEMANTA KR. RAY Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE	MRS.V L SINGH SC, REVENUE
6 WP(C)/5262/2011	SOMITRA CHAKRABORTY Versus THE STATE OF ASSAM AND ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM
<u>MOTION</u>			
7 WP(C)/4588/2023 FIXED	A SUBAN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	SC, CO OP
<u>ADMISSION</u>			

8	WP(C)/5110/2013 FIXED	M/S ANMOL INDIA LTD. and 3 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED MS.B DUTTA MR.N M DUTTA MR.S K SARMA MR.S K SHARMA SC, COAL INDIA GA, ASSAM
9	WP(C)/2783/2021 FIXED AT 2:00 PM	SABAH AL ZARID Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS B BORA MS M DAS	
10	WP(C)/5223/2021 FIXED	M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, TAXES
11	WITH WP(C)/5219/2021	M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, TAXES
12	WITH WP(C)/5299/2021	M/S VISHAL UDYOG Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, TAXES
13	WP(C)/5267/2021 FIXED	MRS. NURJAHAN KHATUN Versus THE UNION OF INDIA AND 2 ORS	MR. B J GHOSH MR. J EKKA	ASSTT.S.G.I. SC, I O C
14	WP(C)/5344/2021 FIXED	EPTISA SERVICIOS DE INGENIERIA S-L AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A KALITA MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI MR N KALITA	GA, ASSAM MR B GOSWAMI
15	WP(C)/5515/2021 B/O	DEBAJANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (SC,REVENUE) MR P KALITA (R-5) MRS S GOSWAMI (R-5)
16	WP(C)/1188/2022 FIXED	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
17	WITH WP(C)/1189/2022	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
18	WITH WP(C)/1190/2022	M/S GANESH ELECTRICALS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
19	WITH WP(C)/1191/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
20	WITH WP(C)/1196/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
21	WITH WP(C)/1199/2022	POWER AND INSTRUMENTATION GUJARAT LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
22	WP(C)/4614/2022 FIXED	UNITED BROTHERS DISTILLERIES PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/2466/2022 in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST

HEARING

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
6)	MR. S SINHA	02-08-2023	To	17-08-2023
7)	MR A GOENKA	07-08-2023	To	17-08-2023
8)	MR R GOENKA	07-08-2023	To	17-08-2023
9)	MR. P MAHANTA	08-08-2023	To	31-08-2023
10)	K U AHMED	11-08-2023	To	17-08-2023
11)	MR. R P SINGH	10-08-2023	To	01-09-2023
12)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
13)	MR. B K SARMA	13-08-2023	To	25-08-2023
14)	MRS. B GOGOI	17-08-2023	To	18-08-2023
15)	MR. M SARANIA	16-08-2023	To	17-08-2023
16)	MS. A VERMA	14-08-2023	To	19-08-2023
17)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
18)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023
19)	MR R SENSUA	16-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday, 17th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2861/2023	SHEKABUDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
2 Bail Appln./2872/2023	SANJIB KANIKAR Versus THE STATE OF ASSAM	MR. T N DAS MS JUTISMITA DAS	PP, ASSAM
<u>MOTION (AB)</u>			
3 AB/2847/2023	AFJAL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
4 AB/2858/2023	SAMARJYOTI DAS @ SAMARENDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN SK ABDULLAH	PP, ASSAM
<u>ADMISSION</u>			
5 Crl.Pet./1252/2018	ABINASH NATH Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. S ALI MR. R KALITA	MR. M HAQUE MR A HAWARI PP, ASSAM
6 Crl.Pet./1257/2018 CRL.PET. 1253/2018(D/O), WITH LCR 1 FILE	ABINASH NATH Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. S ALI MR. R KALITA MR H KALITA	MR. M HAQUE (R-2) MR A HAWARI (R-2) PP, ASSAM
7 Crl.Pet./48/2019 FIXED	PUJA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. D BORA PP, ASSAM
8 Crl.Rev.P./286/2019 WITH LCR 4 FILES, FIXED	PANKAJ GOWALA Versus THE STATE OF ASSAM AND ANR.	MR. B CHETRI MR. U DAS MR. K K PARASAR	PP, ASSAM

9	Crl.Pet./1385/2019 FIXED	ASHOK KUMAR RATHI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. A K BHUYAN MS. N CHOUDHURY MS. P PATHAK MS. P PATHAK MR. M BORAH MR A TALUKDAR PP, ASSAM
10	Crl.Pet./20/2020 WITH LCR 1 FILE, FIXED	PRADIP TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR P DEKA MR G SAIKIA MR. B BORAH	MS C M DEKA MR. N AHMED PP, ASSAM
11	Crl.Pet./359/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
12	Crl.Pet./1295/2022 WITH LCR 1 FILE, FIXED	KUSUM BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B BORA MR. A BORUA	MR G CHOUDHURY (r-2) PP, ASSAM
13	Crl.Pet./74/2023 FIXED	THE STATE OF ASSAM AND ANR Versus ABHAY SINGH		MR. K BORUAH MR. M ALAM
14	Crl.Rev.P./171/2023 FIXED	RAMA SANKAR SAHU Versus SANJU KUMARI SAHU	MS. K YADAV MS. M BHATTACHARJEE	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA MR. INDRAJIT BHUYAN PP, ASSAM
15	Crl.Rev.P./263/2023 FIXED	MD. ISLAOUR RAHAMAN Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	
16	Crl.Rev.P./267/2023 FIXED	GOBINDA GOPE Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	ADDL PP,ASSAM
17	Crl.Pet./343/2023 WITH LCR 1 FILE, FIXED	ABDUS SATTAR @ ABDUL SATTAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	MR M Z SHAH (R-2) PP, ASSAM
18	Crl.Pet./509/2023 FIXED	HEMENDRA KUMAR DEKA Versus BHABANI DEKA	MR. I CHOUDHURY MR. N K DAS R L CHUTIA MS K BORAH	MR. B K DAS MS. P DAS
19	Crl.Pet./773/2023 FIXED	PRANATI BORA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
20	Crl.Pet./774/2023 FIXED	BARBIE BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
21	Crl.Pet./821/2023 FIXED	SANJAY AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. M BERIA MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2539/2023 FIXED	SANDIP KR MISHRA Versus THE STATE OF ASSAM	MR. C S RAY	PP, ASSAM
23	Bail Appln./2727/2023 FIXED	HASIM ALI @ HASHEM ALI Versus THE STATE OF ASSAM	MR. S U AHMED MS R P AHMED MD. ANARUL ISLAM	PP, ASSAM
24	Bail Appln./2789/2023 WITH OFFICE NOTE, FIXED	KRISHAN KANWAR KADEL @ KRISHNA KANWAR KADEL AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MR H ROHMAN	PP, ASSAM

BAIL HEARING

25	AB/241/2023 FIXED	SAINUL HOQUE Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
26	AB/415/2023 FIXED	SAMEER SHARMA Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN P. DEVI	PP, ASSAM
27	AB/1049/2023 FIXED	RABIJIT DUTTA CHOUDHURY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG PP, ASSAM
28	AB/1498/2023 FIXED	MANOWARA BEGUM Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR. P TELI	PP, ASSAM
29	AB/1608/2023 FIXED	DIPEN DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
30	AB/1626/2023 FIXED	MD. SOHRAB ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MS R DEKA	PP, ASSAM
31	AB/1725/2023 FIXED	HITESWAR BARUAH (BANIA) @ HITESH BARUA (BANIA) AND 4 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
32	AB/2065/2023 FIXED	RASMIL ALI Versus THE STATE OF ASSAM	MR. B DEKA MR. D DEKA MS N T MANPOONG	
33	AB/2196/2023 FIXED	LIPIKA TALUKDAR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
34	AB/2243/2023 FIXED	ANIKET DEY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	AB/2247/2023 FIXED	AMULYA DEKA AND ANR Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD MS. M LAHKAR	PP, ASSAM
36	AB/2358/2023 FIXED	JOY PAUL Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
37	AB/2390/2023 FIXED	PARTHA SARATHI DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
38	AB/2423/2023 FIXED	MILAN BURAGOHAIN AND ANR Versus THE STATE OF ASSAM,	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
39	AB/2425/2023 FIXED	PRASENJIT DAS Versus THE STATE OF ASSAM	P ADHIKARI P ADHIKARI	PP, ASSAM
40	AB/2449/2023 FIXED	DURLOV RAJKHOWA Versus THE STATE OF ASSAM	MR. P MAZUMDER M. BORUAH	PP, ASSAM
41	AB/2508/2023 FIXED	ADARSH JHUJHUNWALA Versus THE STATE OF ASSAM	MR D J DEKA MS J DUTTA	PP, ASSAM
42	AB/2517/2023 FIXED	LUTFOR RAHMAN Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. N DEVI MS. U BHATTACHARYYA	PP, ASSAM
43	AB/2652/2023 FIXED	JONAB ALI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	PP, ASSAM

44	AB/2710/2023 FIXED	ESMUL HOQUE @ NAZIR Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
<u>ORDERS</u>				
45	Crl.A./251/2017 WITH LCR 1 FILE, FIXED	SMTI MONIKA KUTUM Versus THE STATE OF ASSAM and 12 ORS	MR.P K BARUAH MR.S BORTHAKUR	MR.D K MEDHI(R- 2-8 & 11-13) PP, ASSAM
46	Crl.Pet./77/2019 WITH LCR 1 FILE, FIXED	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM
47	Crl.Pet./250/2023 FIXED	MEERAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
48	I.A.(Crl.)/409/2023 FIXED in Crl.Rev.P./57/2023 WITH Crl.Rev.P./57/2023	ABDUL KADER @ KADER ALI AND 3 ORS. Versus SOMEZ ALI @ SOMEZ UDDIN SOMEZ ALI @ SOMEZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J AHMED R BEGUM (r-2 to 5) H G DAISY (r-2 to 5) MR. R K TALUKDAR MR. D BORAH	MR. D BORAH MR. J AHMED (r-2 to 5) MS A HUSSAIN (r-2 to 5) MR Z RAHMAN (r-2 to 5) R BEGUM (r-2 to 5) H G DAISY (r-2 to 5) MR. R ISLAM PP, ASSAM
<u>HEARING</u>				
49	Crl.Rev.P./290/2023 PART-HEARD, BY SLIP	MASTUFA UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
50	Crl.Pet./756/2023 PART-HEARD, BY SLIP	MALAY MUKHARJEE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
51	Crl.Pet./451/2019 WITH LCR 4 FILES, FIXED	BASANTA KUMAR MISHRA Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR A DEY PP, ASSAM
52	Crl.Pet./69/2021 FIXED	ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M U MONDAL MR. A WAHAB MD. I H KHAN MR A ALIM SK PP, ASSAM
53	Crl.Rev.P./556/2022 WITH LCR 2 FILES, FIXED WITH	BIDHAN ROY Versus THE STATE OF ASSAM AND ANR.	DR G J SHARMA	PP, ASSAM
54	Crl.Rev.P./250/2022	PURNENDU KUMAR SAHA Versus THE STATE OF ASSAM AND ANR		DR G J SHARMA (r-2) PP, ASSAM
55	Crl.Pet./1256/2022 WITH LCR 1 FILE, FIXED WITH	THE STATE OF ASSAM Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
56	Crl.Pet./1255/2022	THE STATE OF ASSAM AND ANR Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
57	I.A.(Crl.)/253/2023 WITH LCR 2 FILES, FIXED in Crl.Rev.P./567/2022 WITH Crl.Rev.P./567/2022	RAJIB BAROOAH, Versus INDRANI BAROOAH, INDRANI BAROOAH Versus RAJIB BAROOAH	MR. P S DEKA MS. S SARMA MS. N M DEKA	MS. S SARMAH MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2751/2023	BIREN DEORI Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
2	AB/2789/2023	ABBAS ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
<u>BAIL HEARING</u>				
3	AB/1972/2023	TAFIQUE AHMED Versus THE STATE OF ASSAM	MR. N DUBEY MS P PHUKAN MS. M DAIMARY MS G.M. PRADHAN	PP, ASSAM
4	AB/2440/2023	NUR ZAMAL MUSOLLI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
5	AB/2689/2023 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
<u>HEARING</u>				
6	Crl.A./78/2008 PART-HEARD, WITH LCR 3 FILES, P.B.-4 VOL., FIXED WITH Crl.M.C./257/2008 in Crl.A./78/2008	MD. SAMSUL HOQUE Versus C B I MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I MR.A C BURAGOHAIN SC, C B I
7	Crl.A./79/2008 WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I. DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B M CHOUDHURY MR D KALITA MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI MR.A C BURAGOHAIN SC, C B I

8	WITH Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
9	WITH Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
10	WITH Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
11	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
12	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5323/2022 FIXED	GS- 192257X MD. HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MS. R B BORA (R-7) MR. K K PARASAR (r-1-6) SC, ICAR ASSTT.S.G.I.
2	WP(C)/5641/2022 FIXED	SOURAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P C DEY	SC, AGRI. DEPARTMENT
3	WP(C)/6604/2022 FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS M DAS	SC, HIGHER EDU SC, AG
4	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
5	WP(C)/903/2023 FIXED	MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
6	WP(C)/1964/2023 B/O	BHASKAR MEDHI Versus THE UNION OF INDIA AND 5 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. P S BHATTACHARYYA (C.G.C., R1-R6) MR. J LASKAR (R-5) DY.S.G.I. MR. M LASKAR (R-5)
ORDERS				
7	WP(C)/7213/2021 B/O	MEZO MOTONYU KUOTSU Versus THE STATE OF NAGALAND AND 10 ORS.	MR. P N GOSWAMI MR. S P SHARMA K AHMED MS U SHARMA	GA, NAGALAND
	WITH I.A.(Civil)/2216/2023 in WP(C)/7213/2021	MEZO MOTONYU KUOTSU, Versus THE STATE OF NAGALAND AND 10 ORS.	MR. S P SHARMA MR. S P SHARMA K AHMED MS U SHARMA	GA, NAGALAND
8	Cont.Cas(C)/683/2022 FIXED	LOUIS MAZUMDER Versus JISHNU BARUA	MR F Z MAZUMDER	MR D KALITA MR. D NATH

9	WP(C)/841/2023 FIXED	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM
10	WITH Cont.Cas(C)/83/2023	ISLAM UDDIN TALUKDAR Versus MRIDUL YADAV, IAS AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MS. S SARMA (R-1) MS. N M DEKA(R-1) MR. R A CHOUDHURY (r-2,3)
11	WP(C)/2064/2023 FIXED	MOFIDUL ISLAM KANDAKAR AND 11 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI MS. J M KALITA	SC, APSC SC, PWD
12	WITH WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC SC, PWD
13	WITH WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
14	WITH WP(C)/5400/2022	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
15	WITH WP(C)/5495/2022	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR M BARMAN P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
16	WITH WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
17	WITH WP(C)/2994/2023	SWEATA KRISHNATREYA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. M P SARMA	MR. T J MAHANTA, LEARNED SR. COUNSEL, (R-3 & 4) SC, APSC MR. K GOGOI, SC, (R-2). MR P NAYAK, SC, PWD (R-1). MS P SARMA, SC, APSC, (R-3 & 4) MS S SARMA HAZARIKA SC, PWD SC, EDU
18	WP(C)/3937/2023 FIXED	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 6 ORS	MR. B D GOSWAMI MR. J M GOGOI	MRS. R DEVI SC, IITG DY.S.G.I.
19	WITH WP(C)/3423/2023	SURENDRA MOHAN SALOI Versus THE UNION OF INDIA AND 4 ORS.	MR. B D GOSWAMI MR. J M GOGOI	SC, IITG DY.S.G.I.
HEARING				
20	WP(C)/3204/2012 (TOP OF THE LIST),	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.H DAS MR.K M HALOI MR.A K DEKA SC, I O C
21	WP(C)/3251/2012 (TOP OF THE LIST)	NITUL CHUTIA Versus THE STATE OF ASSAM AND ORS	MR.S RANA MS.R GOHAIN MR.D DEKA	MRS.V L SINGH SC, REVENUE

22	WP(C)/3729/2012 (TOP OF THE LIST)	RAJENDRA CHANDRA KUMAR Versus THE STATE OF ASSAM AND ORS	MR. S K MEDHI MR. S B PRASAD	GA, ASSAM MR. M NATH (SC, PNRD) MS. A VERMA (SC, FINANCE)
23	WITH WP(C)/3717/2012	DIPAK LAL SHOME Versus THE STATE OF ASSAM AND ORS	MR. S B PRASAD	GA, ASSAM MR. M NATH (SC, PNRD) MS. A VERMA (SC, FINANCE)
24	WP(C)/3846/2012 (TOP OF THE LIST)	AKAN CHANDRA DUTTA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.J ROY SC, H P C L ASSTT.S.G.I.
25	WP(C)/4148/2012 (TOP OF THE LIST)	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT C.G.C. MS.S BARUAH MR.H GUPTA(R-1TO6) MR.J DEKA ASSTT.S.G.I.
26	WP(C)/4245/2012 (TOP OF THE LIST)	CHANDAN RAI Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.P K ROY MR B K SINGH (R-4) MR D AKRAM (R-4) MS.K G SARMAH SC, F C I
27	WP(C)/2116/2013 FIXED	BIMAL KR. MALAKAR Versus THE FOOD CORPORATION OF INDIA and 3 ORS	MR.R P SARMAH MR. P N SHARMA MRM R ADHIKARI MR.A R TAHBILDAR MR B KOTAKY	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)
28	WP(C)/5551/2019 FIXED	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	GA, ASSAM
29	WP(C)/2452/2020 FIXED	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	

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LEAVE NOTE OF ADVOCATES FOR 17/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
6)	MR. S SINHA	02-08-2023	To	17-08-2023
7)	MR A GOENKA	07-08-2023	To	17-08-2023
8)	MR R GOENKA	07-08-2023	To	17-08-2023
9)	MR. P MAHANTA	08-08-2023	To	31-08-2023
10)	K U AHMED	11-08-2023	To	17-08-2023
11)	MR. R P SINGH	10-08-2023	To	01-09-2023
12)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
13)	MR. B K SARMA	13-08-2023	To	25-08-2023
14)	MRS. B GOGOI	17-08-2023	To	18-08-2023
15)	MR. M SARANIA	16-08-2023	To	17-08-2023
16)	MS. A VERMA	14-08-2023	To	19-08-2023
17)	MR. S K GOSWAMI	16-08-2023	To	19-08-2023
18)	MR R CHAKRAVORTY	16-08-2023	To	17-08-2023

